

STATEMENT

- (1) The Miscellaneous Personal Laws (Extension) Bill, 1959.
- (2) The Securities Contracts (Regulation) Amendment Bill, 1959.
- (3) The Kerala State Legislature (Delegation of Powers) Bill, 1959.
- (4) The Haj Committee Bill, 1959.
- (5) The Indian Penal Code (Amendment) Bill, 1959.
- (6) The Kerala Appropriation (No. 2) Bill, 1959.
- (7) The Arms Bill, 1959.
- (8) The Appropriation (No. 8) Bill, 1959.
- (9) The Andhra Pradesh and Madras (Alteration of Boundaries) Bill, 1959.
- (10) The Indian Statistical Institute Bill, 1959.
- (11) The Sugar (Special Excise Duty) Bill, 1959.
- (12) The Mineral Oils (Additional Duties of Excise and Customs) Amendment Bill, 1959.
- (13) The Indian Tariff (Amendment) Bill, 1959.
- (14) The Married Women's Property (Extension) Bill, 1959.
- (15) The Mines (Amendment) Bill, 1959.
- (16) The Constitution (Eighth Amendment) Bill, 1959.

PAPER LAID ON THE TABLE

STATEMENT ON RESULTS OF TESTS ON PLMPRI PENICILLIN ADMINISTERED TO LATE SHRI V. D. TRIPATHI, MP.

THE MINISTER OF COMMERCE
(Sunt N. KANUNGO) : Sir, I beg to lay

on the Table a statement on the results of the independent tests carried out on the samples of the batch of Pimpri penicillin from which the vial of penicillin administered to the late Shri V. D. Tripathi, M.P., was drawn. [Placed in Library. See No. LT-857/ 60].

SHRI T. S. AVINASHILINGAM CHETTIAR (Madras): Is this being circulated?

MR. CHAIRMAN: Yes.

REPORT OF THE JOINT COMMITTEE ON THE MANIPUR LAND REVENUE AND LAND REFORMS BILL, 1959.

श्री एल० ललित माधव शर्मा (मनीपुर) : श्रीमन्, मनीपुर संघ-राज्य क्षेत्र में भू-राजस्व सम्बन्धी विधि का समेकन तथा संशोधन करने तथा भूमि सुधार के कतिपय उपायों का उपबन्ध करने वाले विधेयक पर दोनों सभाओं की संयुक्त समिति के प्रतिवेदन की एक प्रति, मैं मेज पर रखता हूँ ।

REPORT OF THE JOINT COMMITTEE ON THE TRIPURA LAND REVENUE AND LAND REFORMS BILL, 1959.

श्री एल० ललित माधव शर्मा (मनीपुर) : श्रीमन्, त्रिपुरा संघ-राज्य क्षेत्र में भू-राजस्व सम्बन्धी विधि का समेकन तथा संशोधन करने तथा सम्पदाओं के अर्जन तथा भूमि सुधार के कतिपय अन्य उपायों का उपबन्ध करने वाले विधेयक पर दोनों सभाओं की संयुक्त समिति के प्रतिवेदन की एक प्रति मैं मेज पर रखता हूँ ।